

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 315 of 2018

Deepak Kumar Rana --- --- Appellant
Versus
Smt. Sanju Devi (Rana) --- --- Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Appellant: Mr. Rajiv Lochan, Advocate
For the Respondent: Mr. Tarun Kumar, Advocate

08 / 08.09.2021 Learned counsel Mr. Tarun Kumar has entered appearance on behalf of
the Respondent on post admission notice.

Accordingly, let the matter be listed under the heading 'for hearing', as
per its age.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/